



2020

**HIGH COURT OF TRIPURA
EXAMINATION FOR RECRUITMENT TO THE
TRIPURA JUDICIAL SERVICE, GRADE-I, 2020**

PAPER-I

DURATION- 3 HOURS

TOTAL MARKS - 100

[For incorrect answers there shall be no negative marking]

1. Write an essay within 800 words on any one of the following topics:

30 marks

- (a) Right to privacy in the Digital World: Wide Nuances of Informational privacy.
- (b) On violence against women: Its causes and consequences having reference to the legal regimes.
- (c) Frequent promulgation of ordinances is a threat to parliamentary democracy.

2. Make a precis of the following passage in about one-fourth of its length. The precis should be written in your own language.

20 marks

In Hind Swaraj, a text which is often privileged as an authentic statement of his ideology, Gandhi offered a civilisational concept of Indian nation. The Indians constituted a nation or praja, he asserts, since the pre-Islamic days. The ancient Indian civilisation - "unquestionably the best" - was the fountainhead of Indian nationality, as it had an immense assimilative power of absorbing foreigners of different creed who made this country their own. This civilisation, which was "sound at the foundation" and which always tended "to elevate the moral being", had "nothing to learn" from the "godless" modern civilisation that only "propagated immorality". Industrial capitalism, which was the essence of this modern civilisation, was held responsible for their enslavement, as they embraced capitalism and its associated legal and political structures. "The English have not taken India; we have given it to them." And now the railways, lawyers and doctors, Gandhi believed, were impoverishing the country. His remedy for this national inflication was moral and utopian. Indians must eschew greed and lust for consumption and revert to village based self-sufficient economy of the ancient times. On the other hand, parliamentary democracy - the foundational principle of Western liberal political system and therefore another essential aspect of modern civilisation - did not reflect in Gandhi's view the general will of the people, but of the political parties, which represented specific interests and constricted the moral autonomy of parliamentarians in the name of party discipline. So for him it was not enough to achieve independence and then perpetuate "English rule without the

Englishmen"; it was also essential to evolve an Indian alternative to western liberal political structures. His alternative was a concept of popular sovereignty where each individual controls or restrains her/his own self and this was Gandhi's subtle distinction between self-rule and more home rule. "Such swaraj", Gandhi asserted, "has to be experienced by each one for himself." If this was difficult to attain, Gandhi refused to consider it as just a "dream", "To believe that what has not occurred in history will not occur at all," Gandhi replied to his circle, "is to argue disbelief in the dignity of man." His technique to achieve it was satyagraha, which he defined as truth force or soul force. In more practical terms, it meant civil disobedience - not something more than that. It was based on the premise of superior moral power of the protesters capable of changing the heart of the oppressor through a display of moral strength. Non-violence or ahimsa was the cardinal principle of his message which non-negotiable under all circumstances.

It is not perhaps strictly correct to say that Gandhi was rejecting modernity as a package. Anthony Parel noted in his introduction to *Hind Swaraj* that this text is presented in the genre of a dialogue between a reader and an editor, "a very modern figure", with Gandhi taking on this role. Throughout his career he made utmost use of the print media, editing *Indian Opinion* during his South African days, and then *Young India* and *Harijan* became the major communicators of his ideas. and then *Young India* and *Harijan* became the major communications of his ideals. And he travelled extensively contesting the moral legitimacy of the Raj that rested on a stated assumption of superiority of the West.

It will be, However, misleading to suggest that Gandhi was introducing Indians to an entirely new kind of politics. And so far as mass mobilisation was concerned, the Home Rule Leagues of Tilak and Annie Besant prepared the ground for the success of Gandhi's initial satyagraha movements. Indeed, When in 1914, Tilak was released from prison and Annie Besant, the World President of the Theosophical Society, then stationed in Madras, joined the Congress, they wanted to steer Indian politics to an almost similar direction. But although Tilak was readmitted to congress in 1915 due to Besant's intervention, they failed to reactivate the party out of its almost decade-long inertia.

Gandhi succeeded in uniting both the moderates and extremists on a common political platform. In the divided and contestable space of Indian politics, he could effectively claim for himself a centrist position, because he alienated neither and tactically combined the goal of the moderates with the means of the extremists. He adopted the moderates' goal of swaraj, but was "delightfully vague" (to borrow Nehru's expression) about its definition, as any specific definition, he knew, would alienate one

or the other group. So each group could interpret it in their own ways. His method of *Satyagraha* looked very much like the passive resistance of the extremists; but his insistence on non-violence alleviated the fears of the moderates and other propertied classes, apprehensive of agitational politics. There was also a rift in the Muslim community around this time, between the Aligarh Old guards and the younger generation of Muslim Leaders. Gandhi aligned himself with the younger leaders by supporting the *Khilafat* issue. He highlighted its anti-British aspects and underplayed its pan-Islamic tendencies, and thus for the first time united the Hindus and the Muslims in a combined battle against the British.

3. Each of the following sentences in this section has a blank space and four words or group of words are given after the sentence. Select the most appropriate word or group of words for the blank space and indicate your response in the Answer Sheet accordingly.

$\frac{1}{2} \times 10 = 5$ marks

- | | |
|---|--|
| <p>i. On his way to the capital, the minister _____ the eminent social worker at his residence.
(a) Called on
(b) Called
(c) Calling for
(d) Call off</p> | <p>vi. The chairperson said that the group was _____ of time.
(a) running out
(b) running
(c) running with
(d) run out</p> |
| <p>ii. The fire brigade fought for four hours to _____ the fire in the building.
(a) put in
(b) put out
(c) put on
(d) put off</p> | <p>vii. If I _____ an angel, I would solve the problems of people.
(a) am
(b) were
(c) was
(d) have</p> |
| <p>iii. Ravi has proved that he can _____ on his promise by winning the match.
(a) carry through
(b) carry out
(c) carry
(d) carry off</p> | <p>viii. Where there is a _____ there is a way.
(a) way
(b) road
(c) wing
(d) will</p> |
| <p>iv. It is best to _____ politics when in the classroom.
(a) keep out
(b) keep on
(c) keep off
(d) keeping</p> | <p>ix. The police could not establish how the accident _____.
(a) came off
(b) came about
(c) came on
(d) came out</p> |
| <p>v. It shows that she has _____ many years of service.
(a) put in
(b) put out
(c) put
(d) put on</p> | <p>x. I _____ my old friend after twenty years.
(a) ran into
(b) ran in
(c) run in
(d) run on</p> |

4. Each item in this section consists of a sentence with an underlined word followed by four words/group of words. Select the option that is *nearest in meaning* to the underlined word and indicate your response in the Answer Sheet accordingly.

$\frac{1}{2} \times 10 = 5$ marks

- | | |
|--|--|
| <p>i. All the developments that took place in the 20th century have had <u>implications</u> for the next century.
(a) consequences
(b) interferences
(c) feedback
(d) planning</p> <p>ii. He is such a leader that his actions are <u>contagious</u>.
(a) complicated
(b) transmittable
(c) effective
(d) unthinkable</p> <p>iii. The budget <u>incorporated</u> a number of tax reforms which included higher taxes for the very rich.
(a) excluded
(b) integrated
(c) laid down
(d) removed</p> <p>iv. His thesis makes all <u>generic</u> statements which have already been proved.
(a) specific
(b) crude
(c) broad
(d) non-standard</p> <p>v. The captain produced yet another <u>stellar</u> show to make her team enter the semi-finals.
(a) extraordinary
(b) eclipse
(c) poor
(d) not a great</p> | <p>vi. A new show is trying to change the <u>clichéd</u> depictions of women in animation.
(a) original
(b) hackneyed
(c) crony
(d) artificial</p> <p>vii. Not everyone finds a <u>vocation</u> which suits one's aptitude.
(a) attitude
(b) approach
(c) liking
(d) occupation</p> <p>viii. Uninterrupted rain had <u>fatigued</u> the commuters from the outskirts to the city and work suffered.
(a) excited
(b) refreshed
(c) slowed
(d) exhausted</p> <p>ix. The leader said, "I am <u>aghast</u> with the developments so far. I will take time to understand this."
(a) satisfied
(b) sad
(c) amused
(d) horrified</p> <p>x. The cause of the accident is yet to be <u>ascertained</u>, but police officials suspect the driver of the vehicle allegedly fell asleep.
(a) determined
(b) curtailed
(c) thought of
(d) being known</p> |
|--|--|

5. Each item in this section consists of sentences with an underlined word followed by four words or group of words. Select the option that is *opposite in meaning* to the underlined word and indicate your response in the Answer Sheet accordingly.

$\frac{1}{2} \times 10 = 5$ marks

- | | |
|--|---|
| <p>i. Early medieval period was not a combination of urban and rural civilization. It was not a period of urban <u>decay</u> as claimed by some.
(a) survival
(b) waste away
(c) decomposition
(d) spoil</p> | <p>vi. <u>Tempestuous</u> behaviour would not yield much in any place.
(a) relaxed
(b) passionate
(c) intense
(d) windy</p> |
|--|---|

- ii. He speaks eloquently and can pull crowds.
 (a) confusingly
 (b) expressively
 (c) powerfully
 (d) fluently
- iii. Everyone has to fight the inertia in the system.
 (a) sluggishness
 (b) indolence
 (c) activity
 (d) torpor
- iv. There is a need to promote philanthropy in education.
 (a) charity
 (b) benevolence
 (c) nastiness
 (d) likeliness
- v. What we lack in the current times is compassion.
 (a) empathy
 (b) carefulness
 (c) indifference
 (d) hardship
- vii. Wooing everyone over an issue for support will not serve much purpose.
 (a) discouraging
 (b) encouraging
 (c) pursuing
 (d) persuading
- viii. The highest award was bestowed upon her for her yeoman service.
 (a) conferred
 (b) withdrawn
 (c) imparted
 (d) imbibed
- ix. One feels elated when some praises one's work.
 (a) feels good
 (b) excited
 (c) depressed
 (d) sober
- x. All business activities need not result in profit-making. There is a need to be charitable.
 (a) lenient
 (b) malevolent
 (c) unforeseen
 (d) gracious

6. Each of the following sentences has a word or phrase underlined. Read the sentences carefully and find which part of speech the underlined word belongs to. Indicate your response in the Answer Sheet accordingly.

$\frac{1}{2} \times 10 = 5$ marks

- i. He has been working in the Department of Foreign Affairs since 2002.
 (a) Adverb
 (b) Adjective
 (c) Intensifier
 (d) Noun
- ii. The man in dark blue is the one who made us win the match.
 (a) Relative Clause
 (b) Interrogative pronoun
 (c) Relative pronoun
 (d) Affirmative
- iii. The most beautiful actor of the industry was awarded today.
 (a) Adjective
 (b) Numeral
 (c) Adverb
 (d) Noun
- iv. "What is the latest news?" asked the Captain.
 (a) Relative pronoun
 (b) Adjective
 (c) Adverb
 (d) Adjectival clause
- v. Noticing the change in the behaviour of the officer, the cadets returned to their position.
- vi. When he reached the department, the officials had left for the meeting.
 (a) Past perfect verb
 (b) Past tense
 (c) Dependent clause
 (d) Independent clause
- vii. He has offered her another chance.
 (a) Intransitive verb
 (b) Past tense
 (c) Perfect tense
 (d) Transitive verb
- viii. The building is very ancient.
 (a) Transitive verb
 (b) Intransitive verb
 (c) Phrasal verb
 (d) Auxiliary verb
- ix. Hurrah! What a scintillating beauty the landscape is!
 (a) Conjunction
 (b) Adjective
 (c) Adverb
 (d) Interjection
- x. Ravi was declared as the winner in the tie because he had hit the most number of fours and sixes.

- (a) Participle
- (b) Present continuous
- (c) Noun phrase
- (d) Noun

- (a) Conjunction
- (b) Interjection
- (c) Adverb
- (d) Cause

7. In this section a word is spelt in four different ways. Identify the one which is correct. Choose the correct response (a), (b), (c) or (d) and indicate in the Answer Sheet accordingly.

$\frac{1}{2} \times 10 = 5$ marks

- | | |
|---|---|
| <p>i. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Continuum (b) Continuem (c) Contuneim (d) Continueiam | <p>vi. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Neuphrology (b) Nephrology (c) Neprology (d) Neaprology |
| <p>ii. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Stretagy (b) Stretagy (c) Stratagy (d) Strategy | <p>vii. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Psudonym (b) Pseudonym (c) Pseudanym (d) Seeudonym |
| <p>iii. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Commisionor (b) Commisioner (c) Commissioner (d) Comissioner | <p>viii. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Pnumonia (b) Neurmonia (c) Pneumonia (d) Numania |
| <p>iv. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Vacum (b) Vacuum (c) Vacuem (d) Vacam | <p>ix. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Resilient (b) Resilint (c) Risilient (d) Realisent |
| <p>v. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Psephology (b) Psefoloagy (c) Sephology (d) Psyphology | <p>x. Which one of the following alternatives has the correct spelling?</p> <ul style="list-style-type: none"> (a) Suplementary (b) Supplementary (c) Supplementery (d) Supplemantory |

8. Answer each question by indicating your response (the correct answer) in the answer sheet.

$\frac{1}{2} \times 10 = 5$ marks

For example*

Which Article is related to Equality before law?

- (A) Art. 13
- (B) Art. 14
- (C) Art. 15
- (D) Art. 16

Ans: (B)

***This question is not part of the questions to be answered by the candidates. This is only for purpose of illustration.**

8(i) Which Article is for "Protection of interests of Minorities"?

- (A) Article 26
- (B) Article 27
- (C) Article 29
- (D) Article 30

8(ii) The plan to transfer power to the Indians and partition of the country was laid down in the?

- (A) Cabinet Mission Plan
- (B) Simon Commission
- (C) Cripps Mission
- (D) The Mountbatten Plan

8(iii) Which Act is associated with "Courts can interpret the rules and regulations."?

- (A) Regulating Act of 1773
- (B) Pitts India Act of 1784
- (C) Charter Act of 1793
- (D) Charter Act of 1893

8(iv) The Christian Missionaries were allowed to spread their religion in India, under the Act?

- (A) Pitts India Act of 1784
- (B) Charter Act of 1813
- (C) Charter Act of 1833
- (D) Charter Act of 1853

8(v) Which article is related to "Equal Justice and free legal aid"?

- (A) Article 39
- (B) Article 39 A
- (C) Article 43
- (D) Article 43 A

8(vi) Under the constitution of India who are the ultimate Sovereign?

- (A) Indian People
- (B) Prime Minister of India
- (C) President of India
- (D) All elected leaders of India

8(vii) The constitution is the supreme law of the land. It is protected by

- (A) The Supreme Court
- (B) The Constituent Assembly
- (C) The Parliament
- (D) The President

8(viii) Which Article of the Constitution empowers the Parliament to form a new state by altering the boundaries of existing states?

- (A) Article 1
- (B) Article 2
- (C) Article 3
- (D) Article 4

8(ix) "The Constitution should give India Domination Status", was a proposal in?

- (A) Cabinet Mission Plan
- (B) Cripps Mission
- (C) The Mountbatten Plan
- (D) Simon Commission

8(x) The first statute for the governance of India, under the direct rule of the British Government, was the

- (A) Government of India Act, 1858
- (B) Government of India Act, 1861
- (C) Government of India Act, 1892
- (D) Government of India Act, 1915

9. Answer each question by indicating your response (the correct answer) on the answer sheet.

$\frac{1}{2} \times 10 = 5$ marks

For example*

Which Article is related to Equality before law?

- (A) Art. 13
- (B) Art. 14
- (C) Art. 15
- (D) Art. 16

Ans: (B).

***This question is not part of the questions to be answered by the candidates. This is only for purpose of illustration.**

9(i) Consider the following phenomena :

1. Light is affected by gravity.
2. The Universe is constantly expanding.
3. Matter warps its surrounding space-time.

Which of the above is/are the prediction/predictions of Albert Einstein's General Theory of Relativity, often discussed in media ?

- (a) 1 and 2 only
- (b) 3 only
- (c) 1 and 3 only
- (d) 1, 2 and 3

9(ii) With reference to the Genetically Modified mustard (GM mustard) developed in India, consider the following statements :

1. GM mustard has the genes of a soil bacterium that give the plant the property of pest-resistance to a wide variety of pests.
2. GM mustard has the genes that allow the plant cross-pollination and hybridization.
3. GM mustard has been developed jointly by the IARI and Punjab Agricultural University.

Which of the statements given above is/are correct ?

- (a) 1 and 3 only
- (b) 2 only
- (c) 2 and 3 only
- (d) 1, 2 and 3

9(iii) Which of the following statements best describes "carbon fertilization"?

- (a) Increased plant growth due to increased concentration of carbon dioxide in the atmosphere
- (b) Increased temperature of Earth due to increased concentration of carbon dioxide in the atmosphere
- (c) Increased acidity of oceans as a result of increased concentration of carbon dioxide in the atmosphere
- (d) Adaptation of all living beings on Earth to the climate change brought about by the increased concentration of carbon dioxide in the atmosphere

9(iv) When the alarm of your smartphone rings in the morning, you wake up and tap it to stop the alarm which causes your geyser to be switched on automatically. The smart mirror in your bathroom shows the day's weather and also indicates the level of water in your overhead tank. After you take some groceries from your refrigerator for making breakfast, it recognises the shortage of stock in it and places an order for the supply of fresh grocery items. When you step out of your house and lock the door, all lights, fans, geysers and AC machines get switched off automatically. On your way to office, your car warns you about traffic congestion ahead and suggests an alternative route, and if you are late for a meeting, it sends a message to your office accordingly.

In the context of emerging communication technologies, which one of the following term best applies to the above scenario?

- (a) Border Gateway Protocol
- (b) Internet of Things
- (c) Internet Protocol
- (d) Virtual Private Network

9(v) The staple commodities of export by the English East India Company from Bengal in the middle of the 18th century were

- (a) Raw cotton, oil-seeds and opium
- (b) Sugar, salt, zinc and lead
- (c) Copper, silver, gold, spices and tea
- (d) Cotton, silk, saltpetre and opium

9(vi) With reference to Indian history, who among the following is a future Buddha, yet to come to save the world?

- (a) Avalokiteshvara
- (b) Lokeshvara
- (c) Maitreya
- (d) Padmapani

9(vii) Consider the following statements :

1. In the first Lok Sabha, the single largest party in the opposition was the Swatantra Party.
2. In the Lok Sabha, a "Leader of the Opposition" was recognised for the first time in 1969.
3. In the Lok Sabha, if a party does not have a minimum of 75 members, its leader cannot be recognised as the Leader of the Opposition.

Which of the statements given above is/are correct?

- (a) 1 and 3 only
- (b) 2 only
- (c) 2 and 3 only
- (d) 1, 2 and 3

9(viii) How is the National Green Tribunal (NGT) different from the Central Pollution Control Board (CPCB)

1. The NGT has been established by an Act whereas the CPCB has been created by an executive order of the Government.
2. The NGT provides environmental justice and helps reduce the burden of litigation in the higher courts whereas the CPCB promotes cleanliness of streams and wells, and aims to improve the quality of air in the country.

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

9(ix) Consider the following statements :

1. The Parliament of India can place a particular law in the Ninth Schedule of the Constitution of India.
2. The validity of a law placed in the Ninth Schedule cannot be examined by any court and no judgement can be made on it.

Which of the statements given above is/are correct ?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

9(x) What is/are the consequence/consequences of a country becoming the member of the 'Nuclear Suppliers Group'?

1. It will have access to the latest and most efficient nuclear technologies.
2. It automatically becomes a member of "The Treaty on the Non-Proliferation of Nuclear Weapons (NPT)".

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10. Answer each question by indicating your response (the correct answer) on the answer sheet.

$\frac{1}{2} \times 20 = 10$ marks

For example*

Which Article is related to Equality before law?

- (A) Art. 13
- (B) Art. 14
- (C) Art.15
- (D) Art.16

Ans: (B)

***This question is not part of the questions to be answered by the candidates. This is only for purpose of illustration.**

10(i) He wrote biographies of Mazzini, Garibaldi, Shivaji and Shrikrishna; stayed in America for some time; and was also elected to the Central Assembly. He was

- (a) Aurobindo Ghosh
- (b) Bipin Chandra Pal
- (c) Lala Lajpat Rai
- (d) Motilal Nehru

10(ii) Consider the following statements :

1. Aadhaar card can be used as a proof of citizenship or domicile.
2. Once issued, Aadhaar number cannot be deactivated or omitted by the Issuing Authority.

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10(iii) If the President of India exercises his power as provided under Article 356 of the Constitution in respect of a particular State, then

- (a) the Assembly of the State is automatically dissolved.
- (b) the powers of the Legislature of that State shall be exercisable by or under the authority of the Parliament.
- (c) Article 19 is suspended in that State.
- (d) the President can make laws relating to that State.

10(iv) In which of the following areas can GPS technology be used?

- 1. Mobile phone operations
- 2. Banking operations
- 3. Controlling the power grids

Select the correct answer using the code given below:

- (a) 1 only
- (b) 2 and 3 only
- (c) 1 and 3 only
- (d) 1, 2 and 3

10(v) With reference to Pradhan Mantri Kaushal Vikas Yojana, consider the following statements

- 1. It is the flagship scheme of the Ministry of Labour and Employment.
- 2. It, among other things, will also impart training in soft skills, entrepreneurship, financial and digital literacy.
- 3. It aims to align the competencies of the unregulated workforce of the country to the National Skill Qualification Framework.

Which of the statements given above is/are correct?

- (a) 1 and 3 only
- (b) 2 only
- (c) 2 and 3 only
- (d) 1, 2 and 3

10(vi) Which of the following is/are the possible consequence/s of heavy sand mining in riverbeds ?

- 1. Decreased salinity in the river
- 2. Pollution of groundwater
- 3. Lowering of the water-table

Select the correct answer using the code given below :

- (a) 1 only
- (b) 2 and 3 only
- (c) 1 and 3 only
- (d) 1, 2 and 3

10(vii) Consider the following statements

- 1. The Food Safety and Standards Act, 2006 replaced the Prevention of Food Adulteration Act, 1954.
- 2. The Food Safety and Standards Authority of India (FSSAI) is under the charge of Director General of Health Services in the Union Ministry of Health and Family Welfare.

Which of the statements given above is/are correct ?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10(viii) With reference to digital payments, consider the following statements:

1. BHIM app allows the user to transfer money to anyone with a UPI-enabled bank account.
2. While a chip-pin debit card has four factors of authentication, BHIM app has only two factors of authentication.

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10(ix) Right to Privacy is protected as an intrinsic part of Right to Life and Personal Liberty. Which of the following in the Constitution of India correctly and appropriately imply the above statement?

- (a) Article 14 and the provisions under the 42nd Amendment to the Constitution
- (b) Article 17 and the Directive Principles of State Policy in Part IV
- (c) Article 21 and the freedoms guaranteed in Part. III
- (d) Article 24 and the provisions under the 44th Amendment to the Constitution

10(x) In which one of the following States is Pakhui Wildlife Sanctuary located?

- (a) Arunachal Pradesh
- (b) Manipur
- (c) Meghalaya
- (d) Nagaland

10(xi) With reference to India's satellite launch vehicles, consider the following statements:

1. PSLVs launch the satellites useful for Earth resources monitoring whereas GSLVs are designed mainly to launch communication satellites.
2. Satellites launched by PSLV appear to remain permanently fixed in the same position in the sky, as viewed from a particular location on Earth.
3. GSLV Mk III is a four-staged launch vehicle with the first and third stages I using solid rocket motors; and the second and fourth stages using liquid rocket engines.

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 and 3
- (c) 1 and 2
- (d) 3 only

10(xii) With reference to the governance of public sector banking in India, consider the following statements

1. Capital infusion into public sector banks by the Government of India has steadily increased in the last decade.
2. To put the public sector banks in order, the merger of associate banks with the parent State Bank of India has been affected.

Which of the statements given above is/are correct ?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10(xiii) Consider the following statements:

1. The definition of "Critical Wildlife Habitat" is incorporated in the Forest Rights Act, 2006.
2. For the first time in India, Baigas have been given Habitat Rights.
3. Union Ministry of Environment, Forest and Climate Change officially decides and declares Habitat Rights for Primitive and Vulnerable Tribal Groups in any part of India.

Which of the statements given above is/are correct ?

- (a) 1 and 2 only
- (b) 2 and 3 only
- (c) 3 only
- (d) 1, 2 and 3

10(xiv) With reference to organic farming in India, consider the following statements:

1. The National Programme for Organic Production' (NPOP) is operated under the guidelines and directions of the Union Ministry of Rural Development.
2. The Agricultural and Processed Food Products Export Development Authority' (APEDA) functions as the Secretariat for the implementation of NPOP.
3. Sikkim has become India's first fully organic State.

Which of the statements given above is/are correct?

- (a) 1 and 2 only
- (b) 2 and 3 only
- (c) 3 only
- (d) 1, 2 and 3

10(xv) Regarding Money Bill, which of the following statements is not correct?

- (a) A bill shall be deemed to be a Money Bill if it contains only provisions relating to imposition, abolition, remission, alteration or regulation of any tax.
- (b) A Money Bill has provisions for the custody of the Consolidated Fund of India or the Contingency Fund of India.
- (c) A Money Bill is concerned with the appropriation of moneys out of the Contingency Fund of India.
- (d) A Money Bill deals with the regulation of borrowing of money or giving of any guarantee by the Government of India.

10(xvi) With reference to the election of the President of India, consider the following statements:

1. The value of the vote of each MLA varies from State to State.
2. The value of the vote of MPs of the Lok Sabha is more than the value of the vote of MPs of the Rajya Sabha.

Which of following statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 Or 2

10(xvii) With reference to the 'Global Alliance for Climate-Smart Agriculture (GACSA)', which of the following statements is/are correct."

1. GACSA is an outcome of the Climate Summit held in Paris in 2015.
2. Membership of GACSA does not create any binding obligations.
3. India was instrumental in the creation of GACSA.

Select the correct answer using the code given

- (a) 1 and 3 only
- (b) 2 only
- (c) 2 and 3 only
- (d) 1, 2 and 3

10(xviii) Which of the following are regarded as the main features of the "Rule of Law" ?

1. Limitation of powers
2. Equality before law
3. People's responsibility to the Government
4. Liberty and civil rights

Select the correct answer using the code given below :

- (a) 1 and 3 only
- (b) 2 and 4 only
- (c) 1, 2 and 4 only
- (d) 1, 2, 3 and 4

10(xix) Consider the following statements:

1. No criminal proceedings shall be instituted against the Governor of a State in any court during his term of office.
2. The emoluments and allowances of the Governor of a State shall not be diminished during his term of office.

Which of the statements given above is/are correct?

- (a) 1 only
- (b) 2 only
- (c) Both 1 and 2
- (d) Neither 1 nor 2

10(xx) Which one of the following reflects the nicest, appropriate relationship between law and liberty?

- (a) if there are more laws, there is less liberty.
- (b) If there are no laws, there is no liberty.
- (c) If there is liberty, laws have to be made by the people.
- (d) If laws are changed too often, liberty is in danger.

11. Write the answer only.

1 x 5 = 5 marks

- (i) What is the title of the celebrated court chronicle of the princely state of Tripura?
 - (ii) Which Tripura King constructed the Tripureswari Temple at Udaipur?
 - (iii) Which King is the central character of Rabindranath Tagore's play, *Sacrifice (Bisharjan)*?
 - (iv) In which hill range, "Mahishashurmardini" image is located?
 - (v) On which day the princely state of Tripura was integrated with the Union of India?
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